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Title: Need to provide environmental clearance for establishment of car depots at Charkop and Mankhurd under Mumbai Metro Line 2 on Charkop-Bandra-Mankhurd route.

SHRI RAHUL SHEWALE (MUMBAI SOUTH CENTRAL): There is delay in environmental clearance for establishment of car depots at Charkop and Mankhurd under Mumbai Metro Line 2 from Charkop-Bandra-Mankhurd.

It is a matter of urgent importance that long back Mumbai Metropolitan Region Development Authority had requested to establish car depots at Charkop and Mankhurd for the Charkop-Bandra-Mankhurd Corridor under Mumbai Metro Rail project. The corridor consisting of 27 stations is the second corridor providing West to East connectivity in Mumbai covering a length of more than 37 kms. The Maharashtra Coastal Zone Management Authority has already forwarded the proposal for the establishment of car depots at Charkop and Mankhurd to the Ministry of Environment, Forest and Climate Change, Government of India. The Ministry has granted CRZ clearance partially, which is of no use and hampering the establishment of Car depots there.

I request the Hon'ble Minister of Environment, Forest and Climate Change to grant CRZ clearance in full as demanded and allow maintenance facility in CRZ I and CRZ III both at Charkop and Mankhurd as it is a public project.